

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**VAISHNOVI INFRATECH LIMITED, HYDERABAD**  
 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vaishnovi Infratech Limited U70102AP2006PLC049894
2. Address of the registered office	Flat No 9,4th Floor,Iswarya Nilayam,Dwarakapur Colony,Punjagutta,Hyderabad- 500082
3. URL of website	www.globalinsolvencyprofessionals.com
4. Details of place where majority of fixed assets are located	Hyderabad , Mumbai And Nagpur
5. Installed capacity of main products/ Services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	No operations in the Company since 2016
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	www.globalinsolvencyprofessionals.com Details can be sought by emailing to vaishnoviinfra.cirp@gmail.com kaspavenugopal@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	www.globalinsolvencyprofessionals.com Details can be sought by emailing to vaishnoviinfra.cirp@gmail.com kaspavenugopal@gmail.com
10. Last date for receipt of expression of interest	30.07.2023
11. Date of issue of provisional list of prospective resolution applicants	02.08.2023
12. Last date for submission of objections to provisional list	07.08.2023
13. Process email id to submit EOI	vaishnoviinfra.cirp@gmail.com kaspavenugopal@gmail.com

Notes: (i) An expression of interest was invited on 15.07. 2023, for the Corporate Debtor as a whole and the last date for submission of resolution plans was 08.09.2023 (ii) The timelines specified above can be modified by the committee of creditors in its sole and absolute discretion, subject to the overall timelines prescribed under the Insolvency and Bankruptcy Code, 2016. Details of any such modification in timelines shall be duly notified to the prospective resolution applicants. For a detailed background regarding the history of CIRP of the Corporate Debtor, please refer to the detailed Invitation for EOIs published with this Form-G by writing to vaishnoviinfra.cirp@gmail.com or kaspavenugopal@gmail.com

**SD/-**  
**VENUGOPAL KASPA**  
 Regn.No.IBBI/IPA-001/IP/P-01661/2019-20/12580  
 Resolution Professional  
 M/s.VaishnoviInfratech limited  
 Communications Email vaishnoviinfra.cirp@gmail.com, kaspavenugopal@gmail.com

**ఫారం-G**  
**భైషణి ఇన్ఫ్రాటెక్ లిమిటెడ్ హైదరాబాద్ కారకు**  
**అసక్తి వ్యక్తీకరణ కోరుకుట ఆహ్వానము**  
 (ఇన్సోల్వెన్సీ అండ్ బ్యాంక్రప్సీ బోర్డ్ ఆఫ్ ఇండియా (కార్పొరేట్ వ్యక్తుల కొరకు విచారా తీర్మాన ప్రక్రియ) రెగ్యులేషన్స్, 2016లోని రెగ్యులేషన్ 36A(1) క్రింద)

సంబంధిత వివరములు	
1. కార్పొరేట్ రెగిస్టర్ యొక్క PAN/ CIN/ LLP No. లతో పాటు పేరు	వైష్ణవి ఇన్ఫ్రాటెక్ లిమిటెడ్ U70102AP2006PLC049894
2. రిజిస్టర్డ్ కార్యాలయ చిరునామా	ఫ్లాట్ నెం. 9, 4వ అంతస్తు, ఇశ్వర్య నిలయం, ద్వారకాపురి కాలనీ, మంజూపుట్ల, హైదరాబాద్-500082
3. URL వెబ్సైట్	www.globalinsolvencyprofessionals.com
4. ప్రధానమైన ఫిక్స్డ్ ఆస్తులను ఏర్పాటు చేసిన ప్రదేశం వివరములు	హైదరాబాద్, ముంబయి మరియు నాగపూర్
5. ప్రధాన ఉత్పత్తులు/సేవల కొరకు సామర్థ్యాల స్థాపన	వర్తించదు
6. గడిచిన ఆర్థిక సంవత్సరంలో ప్రధాన ఉత్పత్తులు/సేవల అమ్మకపు విలువ మరియు పరిమాణం	2016 నుండి కంపెనీలో అవరేషన్స్ నిలిపివేసినందున
7. ఉద్యోగుల/పనిచేసేవారి సంఖ్య	0
8. గడిచిన రెండు సంవత్సరాలలో ఆర్థిక స్థిరమైనదిగా ఉన్న (సెక్యూర్టీతో) లభించిన వాటితో సంబంధించిన తేలికపాటి వివరములు, దుబితాకరణ జాబితా, అనుబంధ పరిచయాలతో లభించిన సంబంధిత తేలికపాటి	www.globalinsolvencyprofessionals.com దానిని సోగ్త్ చేయడానికి దయచేసి వాటిని వాటికి సంబంధించిన ద్వారా విచారణ చేయవచ్చు. vaishnoviinfra.cirp@gmail.com kaspavenugopal@gmail.com
9. కోర్ట్లోని సెక్షన్ 25(2)(హెచ్) క్రింద తీర్మాన దరఖాస్తుదారుల కొరకు అర్హత ప్రామాణికము	www.globalinsolvencyprofessionals.com దానిని సోగ్త్ చేయడానికి దయచేసి వాటిని వాటికి సంబంధించిన ద్వారా విచారణ చేయవచ్చు. vaishnoviinfra.cirp@gmail.com kaspavenugopal@gmail.com
10. అసక్తి వ్యక్తీకరణ స్వీకరణ కొరకు అఖరు తేదీ	30.07.2023
11. అణగారిన తీర్మాన దరఖాస్తుదారుల నమోదించు ఛాటింగ్ ఛాట్ చేసిన తేదీ	02.08.2023
12. ముందస్తు ఛాటింగ్లో ఏమైనా అభ్యంతరములను దాఖలు చేయవలసిన అఖరు తేదీ	07.08.2023
13. EOI దాఖలు ప్రాసెస్ చేసే ఇ-మెయిల్ ఐడి	vaishnoviinfra.cirp@gmail.com kaspavenugopal@gmail.com

గమనికలు: (1) భైషణి ఇన్ఫ్రాటెక్ లిమిటెడ్ కారకు అసక్తి వ్యక్తీకరణ తేదీ: 15.07.2023న ఆహ్వానించబడినందున మరియు తీర్మాన స్థాపన దాఖలు కొరకు అఖరు తేదీ 08.09.2023. (2) ఇన్సోల్వెన్సీ అండ్ బ్యాంక్రప్సీ బోర్డ్ 2016 క్రింద నిర్ణయ పరిచిన ఫార్మ్ వైష్ణవి ఇన్ఫ్రాటెక్ లోని రిజిస్ట్రేషన్ కమిటీ వ్యక్తీకరణ మరియు సంబంధ వ్యక్తీకరణ మేరకు పైన తెలిపిన ప్రామాణికాలను పాటించవలసిందిగా. వైష్ణవి ఇన్ఫ్రాటెక్ లో అనుబంధ పుస్తక వివరములు దానిని తీర్మాన దరఖాస్తుదారులకు తెలియజేయబడుతుంది. కార్పొరేట్ రెగ్యులేషన్స్ కింద CIRP ప్రక్రియ సంబంధించిన వివరముల బ్యాంక్రప్సీ కొరకు ఈ ఫారం-G తో ప్రచురించబడిన EOIల కొరకు వివరముల ఆహ్వానాలను రిజిస్ట్రేషన్ చేయబడిన ఇందుకుగానూ vaishnoviinfra.cirp@gmail.com లేదా kaspavenugopal@gmail.com ద్వారా తెలుసుకోవచ్చును.

సం/- వేణుగోపాల్ కాస్పా  
 No.IBBI/IPA-001/IP/P-01661/2019-20/12580

తేదీ: 15 జూలై, 2023  
 ప్రదేశం: హైదరాబాద్  
 కమ్యూనికేషన్స్ ఇ-మెయిల్: vaishnoviinfra.cirp@gmail.com, kaspavenugopal@gmail.com

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